

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA:
MANIPUR: TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 10th April, 2012.

NO.HC.XI-07/2011/139/RC # # # The Hon'ble Gauhati High Court has been pleased to declare 13.04.2012 as Holiday in respect of the Subordinate Civil and Criminal Courts of Assam on account of Bohag Bihu. Further 28.04.2012 (4th Saturday) is declared as a Court Working Day for the Subordinate Civil and Criminal Courts of Assam in lieu of 13.04.2012.

All the cases fixed on 13.04.2012 shall be taken up on 28.04.2012.

By order,
Sd/- R.K. Phukan
REGISTRAR GENERAL

Memo No.HC.XI-07/2011/140-168/RC Dated, Guwahati, the 10th April, 2012.